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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 134/17 in CP(IB)No. 25/BB/ 2017	-	For consideration of settlements	Rule-6 of I&B	Knight Frank (India) Pvt. Ltd. Vs Krishna Enterprises(Housing & Infra- structure) India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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2. Jasleen Kaux

Respondents.

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(+91) 8884557587

ORDER

Counsel for Operational Creditor is present. Corporate Debtor is also present. IA 134/17 is taken up today. Counsel for Petitioner reported that there is no settlement. Therefore, IA 134/17 is listed for orders on 13.03.3018.

Member (T)

Member (J)